GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 180 TO BE ANSWERED ON 28.07.2016

WAGE ARREARS UNDER MGNREGS

*180. SHRI NANA PATOLE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the funds released to the States under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during 2015-16 and 2016-17, State/UT-wise;
- (b) the details of the outstanding wages for the year 2015-16 and the funds allocated for new works or activities for the year 2016-17, State/UT-wise;
- (c) whether the expenditure incurred on various relief schemes in drought affected areas by the State Governments was also included in the allocated funds, and if so, the details thereof;
- (d) the details of the expenditure incurred by the States for drought relief during 2015-16 and 2016-17, and the time by which these expenditure are likely to be reimbursed by the Union Government under MGNREGS; and
- (e) the details of the measures taken by the Government to curb the irregularities which have come to its notice under MGNREGS?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (e): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 180 for 28.07.2016

(a): State-UT-wise details of amount released under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during 2015-16 and 2016-17 is indicated in **Annexure-I.**

(b): State/UT-wise details of the pending wage liability for the year 2015-16 is given in **Annexure-II.** Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programmes hence no State/UT- wise allocation of fund is made. The Central funds are released to the States/UTs on the basis of agreed to Labour Budgets and taking into consideration the performance and the pace of utilization of available funds. State-UT-wise details of amount released for implementation of MGNREGA including for undertaking new works or activities for the year 2016-17 is indicated in **Annexure-I.**

(c): No, Madam.

(d): Funds for programme implementation are released to the States including drought affected States as per the agreed to Labour Budget and shelf of projects. Details of expenditure incurred under the MGNREGS on the drought affected States during 2015-16 and 2016-17 is indicated in **Annexure-III.**

(e): The Ministry, under MGNREGA receives complaints of irregularities including nonpayment of wages etc. in many State/UTs. Since the responsibility of implementation of MGNREGA is vested with the State Governments, all complaints received in the Ministry are forwarded to the concerned State Governments for taking appropriate action including investigation, as per law. Detailed instructions by way of Standard Operating Procedure (SOP) for dealing with complaints have also been issued to all States/UTs.

Annexure-I referred in reply to parts (a&b) of Lok Sabha Starred Question No. 180 dated 28.07.2016

(Rs. In lakh)

S. No	States	2015-16	2016-17 (22.7.16)
1	Andhra Pradesh	307380.330	338835.08
2	Arunachal Pradesh	4395.100	9525.22
3	Assam	87830.060	49739.52
4	Bihar	102412.260	80378.98
5	Chhattisgarh	106341.300	133272.13
6	Gujarat	30598.720	43199.86
7	Haryana	12470.720	6445.17
8	Himachal Pradesh	39610.320	26172.66
9	Jammu & Kashmir	55801.830	44887.03
10	Jharkhand	97879.900	95645.56
11	Karnataka	99155.270	126971.45
12	Kerala	152633.877	89007.95
13	Madhya Pradesh	236732.200	204440.40
14	Maharashtra	123834.730	112850.70
15	Manipur	25532.290	27723.41
16	Meghalaya	22182.560	55560.99
17	Mizoram	28517.360	1992.14
18	Nagaland	26665.950	50152.80
19	Odisha	147941.050	114656.75
20	Punjab	24533.370	27511.92
21	Rajasthan	269583.230	301819.00
22	Sikkim	8623.440	5953.46
23	Tamil Nadu	547037.470	235845.08
24	Telangana	182484.920	124305.00

25	Tripura	135894.190	50794.72
26	Uttar Pradesh	269569.440	222328.88
27	Uttarakhand	45076.654	28908.10
28	West Bengal	471174.200	304528.98
29	Andaman & Nicobar Islands	1035.720	253.08
30	Dadra and Nagar Haveli	0.000	0.00
31	Daman & Diu	0.000	0.00
32	Lakshadweep	11.850	0.00
33	Puducherry	1292.570	300.15
34	Goa	246.820	111.27
	Total	3664479.701	2914117.44

Annexure-II referred in reply to part (b) of Lok Sabha Starred Question No. 180 dated 28.07.2016

Pending Wage Liability reported by states/UTs FY: 2015-16

(Rs. In lakh)

CN		
S. No.	State	Wage Liability
1	ANDHRA PRADESH	6471.72
2	ARUNACHAL PRADESH	5100.28
3	ASSAM	47532.83
4	BIHAR	40577.00
5	CHHATTISGARH	63579.49
6	GOA	11.89
7	GUJARAT	5587.16
8	HARYANA	1809.21
9	HIMACHAL PRADESH	3649.56
10	JAMMU AND KASHMIR	28715.72
11	JHARKHAND	7225.86
12	KARNATAKA	19712.48
13	KERALA	49897.29
14	MADHYA PRADESH	44847.22
15	MAHARASHTRA	6171.99
16	MANIPUR	0.00
17	MEGHALAYA	31080.84
18	MIZORAM	0.00
19	NAGALAND	29188.16
20	ODISHA	27785.38
21	PUNJAB	7851.72
22	RAJASTHAN	17223.26
23	SIKKIM	2484.00
24	TAMIL NADU	7806.58
25	TELANGANA	26883.54
26	TRIPURA	2289.30
27	UTTAR PRADESH	66363.29

28	UTTARAKHAND	12565.94
29	WEST BENGAL	246391.83
30	ANDAMAN AND NICOBAR	87.82
31	LAKSHADWEEP	1.24
32	PUDUCHERRY	2.72
	Total	808895.32

Annexure-III referred in reply to part (d) of Lok Sabha Starred Question No. 180 dated 28.07.2016

Expenditure on the drought affected States

(In lakh)

		Total Expenditure		
Sl. No.	State	in 2015-16*		
1	ANDHRA PRADESH	449688.01		
2	CHHATTISGARH	128319.57		
3	JHARKHAND	133251.23		
4	KARNATAKA	182227.07		
5	MADHYA PRADESH	250002.67		
6	MAHARASHTRA	184503.76		
7	ODISHA	205205.29		
8	RAJASTHAN	326885.19		
9	TELANGANA	237500.95		
10	UTTAR PRADESH	297606.16		
Total Expenditure in 2016-17 (18.07.2016)				
1	KARNATAKA	115193.42		
2	MADHYA PRADESH	159917.03		
3	RAJASTHAN	253020.70		
4	UTTAR PRADESH	214733.92		
5	UTTARAKHAND	31063.29		

* The total expenditure includes opening balance available with States, Central share, State share and Miscellaneous receipts.